

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 62/1244/2020

This the 02nd day of March, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



Syed Imtiyaz Ahmad (Age 45 years) S/o Syed Ghulam Ahmad, R/o Sodipora Beerwah, District Budgam.

.....Applicant

(Advocate:- Mr. Sheikh Manzoor-**Not Present**)

Versus

1. Union Territory of Jammu and Kashmir, through Commissioner Secretary to Government, School Education Department, Civil Secretariat Jammu/Srinagar.
2. Director School Education, Kashmir, Srinagar.
3. Chief Education Officer, Budgam.
4. Zonal Educational Officer, Beerwah, Budgam.
5. Head Master M/S Gampora/Sonpah Beerwah Budgam.

.....Respondents

(Advocate: Mr. Amit Gupta, Additional Advocate General)

**ORDER
[ORAL]**

(Delivered by Hon'ble Mr. Anand Mathur, Member-A)

Despite sending the link to the learned counsel for the applicant for joining the video conference, he has not joined the conference.

2. On the last listed date also i.e. 05.02.2021, nobody had joined the video conference on behalf of the applicant and the case was listed today i.e., 02.03.2021 for appearance of applicant. It seems that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of the applicant.

**(ANAND MATHUR)
MEMBER (A)**

Arun

**(RAKESH SAGAR JAIN)
MEMBER (J)**